NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/351/ (IB)/2017

NAME OF THE PETITIONER(S)

: FUJITEC INDIA LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V. J. ARUL RAJ

AOV.

2. A. NARLAMANAN

Rep. Counsel for Resp

Cornsul for Peter

ORDER

Counsel representing both the parties are present and stated that the settlement talks between the parties are in progress and sought time for making submissions in relation to the status of the settlement talks. Considering their submissions and in the interest of justice, I am inclined to grant time. Time extended at their request. Put up on 06.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)